

श्री के० दत्त० शतवडा (पाटन) : मैंने एक ऐडजर्नमेंट मोशन दिया है

अध्यक्ष महोदय : कोई ऐडजर्नमेंट मोशन मैं नहीं ले रहा हूँ ।

12.04 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION RE. DELIMITATION OF ASSEMBLY CONSTITUENCIES OF PONDICHERY

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY): I beg to lay on the Table a copy of Notification No. S.O. 447(E) (Hindi and English versions) published in Gazette of India dated the 25th August, 1973 containing Order No 4 of the Delimitation Commission in respect of the delimitation of Assembly constituencies in the Union territory of Pondicherry, under sub-section (3) of section 10 of the Delimitation Act, 1972 [Placed in Library. See No. LT-5613/73].

ANNUAL REPORTS, ETC. OF WEST BENGAL AGRO-INDUSTRIES CORPORATION LTD., CALCUTTA AND MYSORE STATE AGRO-INDUSTRIES CORPORATION LTD., BANGALORE FOR 1970-71

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956.—

(a) Annual Report of the West Bengal Agro-Industries Corporation Limited, Calcutta, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(b) Annual Report of the Mysore State Agro-Industries Corporation Limited, Bangalore, for

the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Reports. [Placed in Library. See No. LT-5614/73].

WILD LIFE (TRANSACTIONS AND TAXIDERMISTRY) RULES, 1973

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH). I beg to lay on the Table—

(i) A copy of the Wild Life (Transactions and Taxidermy) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 198(E) in Gazette of India dated the 9th April, 1973, under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972.

(ii) A statement showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-5615/73].

STATEMENT RE. CORRECTION OF ANSWER TO U.S.Q NO. 4426 RE. MADRAS-PORT BLAIR SERVICE

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA): I beg to lay on the Table a statement correcting the reply given on the 27th August, 1973 to Unstarred Question No. 4426 by Shri Shanker Rao Savant regarding Madras-Port Blair Service at a Loss by Shipping Corporation of India. [Placed in Library. See No. 5616/73].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of